

(a) whether representation has been received by the Government to run the Mahamaya superfast train between Nizamuddin and Bilaspur daily; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) Examined but not found feasible or desirable due to operational and resource constraints besides adverse public reaction at Nagpur.

Railway Quarters in Delhi

4106. SHRI JAI PRAKASH AGARWAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is lack of basic amenities in the railway quarters of Delhi;

(b) if so, the reasons therefor;

(c) the details of amount allotted for maintenance of railway quarters in Delhi till date during the last three years and the works on which the amount has been spent; and

(d) the steps being taken by the Union Government for providing basic amenities such as electricity, water, roads as well as their maintenance in the railway quarters of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir. Out of about 10,000 quarters in Delhi, 486 quarters lack in basic amenities.

(b) These are old and non-standard quarters.

(c) An amount of Rs. 13.70 crore have been spent during the last 3 years on various works relating to white washing, re-flooring, re-plastering, repairs to leaky roofs and roads, maintenance of lawns and parks; improvement to water supply and drainage system; and provision of basic amenities in the quarters.

(d) Electricity, water and roads have already been provided and periodically maintained in the railway colonies of Delhi. Besides this, works of provision of basic amenities in 379 non-standard quarters have been included in the Works Programme, 1996-97.

[English]

Pilferage of Foodgrains

4107. DR. ARUN KUMAR SARMA :
DR. PRABIN CHANDRA SARMA :

Will the Minister of RAILWAYS be pleased to state :

(a) the details of pilferage of foodgrains and other commodities from the railway wagons at New Guwahati station during each of the last three years;

(b) whether any investigation has been conducted in this regard;

(c) if so, the findings thereof and the number of persons arrested in this connection; and

(d) the corrective measures being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) A statement giving the number of cases registered by RPF, the value of stolen and recovered property as well as the number of arrests made in connection with thefts/pilferages of foodgrains and other commodities from wagons at New Guwahati Railway Station during the last three financial years, that is, 1993-94, 1994-95 and 1995-96 is enclosed.

The arrested persons were prosecuted under the provisions of the RP (UP) Act and out of them, 8 persons were convicted in the court of law and others are facing trial.

(d) The following corrective measures are being taken to prevent such pilferages :

(i) The New Guwahati Yard is guarded by the RPF round the clock.

(ii) Surprise raids and ambush checks are conducted to apprehend the miscreants.

(iii) Patrolling by dog squad is undertaken.

(iv) Collection of criminal intelligence by CIB is done with a view to track down the criminals and receivers.

STATEMENT

Statement showing the number of cases registered by RPF, value of stolen and recovered property as well as the number of arrests made in connection with thefts/pilferage of foodgrains and other commodities from wagons at new Guwahati Railway Station for the last three Financial Years.

Year	Commodities	No. of Cases	Value of Property (Rs.)		No. of arrests
			Stolen	Reco- -vered	
1993-94	Food grains	5	6465	6400	9
	Other commodities	2	3800	3800	7
1994-95	Food grains	1	200	200	1
	Other commodities	5	41300	8000	9
1995-96	Food grains	6	1717	1710	14
	Other commodities	1	4500	—	—
Total for 3 Fin. years	Food grains	12	8375	8350	24
	other commodities	8	49600	11800	16